## Annexure-7

Name of the Corporate Debtor: Arshiya Limited; Date of commencement of CIRP: 23rd April, 2024; List of creditors as on: 11th March 2025

## List of operational creditors (Government dues)

(Amount in

SI		Details of Claimant		Details o	Details of claim received		Details of claim admitted									(Amount in ₹)
	Sl. Io.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim mutu		Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	1 (	Group Gram Panchavat	Government of Maharashtra	07-May-24	109,761,023.00	1.00	Taxes	-	-	No	-	109,761,022.00	-	-	=	
	2 (	Commissioner, CGST & CEX, Raigad Commissionerate	Government of Maharashtra	07-May-24	240,882,260.00	-	CGST, Interest and penalty	-	1	No	-	-	-	-	240,882,260.00	The claim pertains to "M/s. Arshiya Logistics Services Limited" therefore is not admissible in the CIRP of "Arshiya Limited".
		Total			350,643,283.00	1.00		-	-	-	-	109,761,022.00	-	-	240,882,260.00	

 $Note: Status\ of\ claims\ is\ subject\ to\ further\ revision\ on\ the\ basis\ of\ verification\ of\ any\ additional\ documents/information\ as\ and\ when\ received.$